

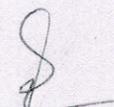
No. : NGT(PB)/3/JUDICIAL/2014/26  
NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH

Faridkot House  
Copernicus Marg,  
New Delhi-110001

Dated : 10.01.2019

OFFICE ORDER

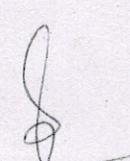
Take notice that Original Application No. 116/2014 titled as Meera Shukla Vs. Municipal Corporation, Gorakhpur & Ors. listed in Court No. 1 as Item No. 1 on today the 10<sup>th</sup> January, 2019 stands deleted.

  
10/1/19

Registrar  
National Green Tribunal

Copy for information to :

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. PS to Registrar
4. PA to Dy. Registrar (Admin)
5. PA to Dy. Registrar (Judicial)
6. Court Masters
7. Bar Association of NGT
- ✓ 8. Website of NGT
9. Computer Incharge
10. Notice Board

  
10/1/19

Registrar  
National Green Tribunal

